

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/659/(IB)/2017
NAME OF THE PETITIONER(S) : HANDIMAN SERVICES LTD
NAME OF THE RESPONDENT(S) : DISC ASSETS LEAD INDIA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	T. JAYALAKSHMI Mrs Paul & Paul Judson Samuel & Partners	Counsel for operational creditor	T. Jayalaxmi
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ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent.
Counsel for the Petitioner is directed to file a memo in relation to the status of the
matter pending before the Hon'ble High Court of Madras. Put up on 11.01.2018 at
10.30 A.M.

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(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)